

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

37

C.S.P. No. 972/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Meghal Homes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
37	RUSHIL M. AIYA i/b Ajit Singh Tawar & Co.	Advocates for petitioner	

ORDER

CSP No. 972/230-232/NCLT/MB/MAH/2017

CSP No. 973/230-232/NCLT/MB/MAH/2017

CSP No. 974/230-232/NCLT/MB/MAH/2017

A corrigendum to the Order dated 24.08.2017 being sought by the Petitioner's Counsel for correction of the Order dated 24.08.2017, the name of the Auditor mentioned in the para No. 15 in page 5 of the Order is hereby corrected as "T.R. Chadha & Co. LLP" by replacing "V.R. Chadha & Co. LLP".

The Company Petitions are admitted.

List this matter on 08.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)